GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:6714
ANSWERED ON:17.05.2012
RAILWAY LINES IN NAXALITE AFFECTED AREAS
Ray Shri Rudramadhab

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways propose to construct new railway lines in naxalite/maoist-affected areas in the country;
- (b) if so, the details thereof along with areas identified for the purpose;
- (c) the details of funds allocated/spent thereon, Zone-wise/ State-wise including Odisha; and
- (d) the steps taken/being taken by the Railways to expedite completion of the said projects in a time bound manner?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 6714 BY SHRI RUDRA MADHAB RAY TO BE ANSWERED IN LOK SABHA ON 17.05.2012 REGARDING RAILWAY LINES IN NAXALITE AFFECTED AREAS.

(a) to (c): 15 new lines, 3 Gauge Conversion and 3 Doubling projects have been sanctioned passing through Left Wing Extremist affected areas in various States. Apart from these, 5 projects namely; Bhadrachalam- Kovvur (151 Km) new line, Bhadrak-Nargundi 3rd line (80 Km), Kazipet- Vijayawada 3rd line with Electrification (219.64 Km), Manoharpur-Bondamunda 3rd line (30 Km) and Rajkharswan-Chakradharpur 3rd line (20 Km) have been proposed in the Railway Budget for the year 2012-13.

Details of the ongoing railway projects in the Left Wing Extremist affected areas all over the country including Odisha are as follows given annexure.

(d): To expedite completion of ongoing projects, efforts are made to generate extra budgetary financing through State participation, revival of Capital Fund and implementation of bankable projects through Rail Vikas Nigam Limited.

In addition, (i) the contract conditions have been modified to bring efficiency in contract management and field units have been empowered with further delegation of powers; and (ii) Security, land acquisition and environment issues are also taken up with State Governments and Ministry of Environment & Forest for early approvals.